GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4198
ANSWERED ON:20.04.2015
SOCIO ECONOMIC CONDITIONS OF TRIBALS
Dhurve Smt. Jyoti

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has set up a high level Committee to look into the current socio-economic, health and educational status of tribals in the country;
- (b) if so, the details and composition of the said Committee;
- (c) if so, the details of number of meetings held by the Committee so far;
- (d) whether the Committee has submitted its report in this regard; and
- (e) if so, the details thereof and if not, the time by which the said report is likely to be submitted?

Answer

MINISTER OF STATE FOR TRIBAL AFFAIRS (MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): Yes, Madam. A High Level Committee (HLC) was constituted to prepare a position paper on the present socio-economic, health and educational status of Scheduled tribes in the Country.
- (b): The Committee had to suggest policy initiatives as well as effective outcome- oriented measures to improve development indicators and strengthen public service delivery to Scheduled Tribes and other tribal population. The Committee consisted of the following members:-

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    Prof. Virginius Xaxa - Chairperson
    Dr. Usha Ramanathan - Member
    Dr. Joseph Bara - Member
    Dr. K.K. Misra - Member
    Dr. Abhay Bang - Member
    Ms. Sunila Basant - Member
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- 7) Secretary, Ministry of Tribal Affairs- Member Secretary
- (c): The Committee held 11 meetings on 10th September 2013, 26th September 2013, 11th October 2013, 08th November 2013, 18th December 2013, 18th January 2014, 27 February 2014, 15th & 16th April 2014, 05th, 06th & 07th May, 2014, 14th & 15th May 2014 and 29th May 2014.
- (d): Yes, Madam. The Committee has submitted its report on 29th May, 2014.
- (e): The Committee has recommended with regard to:-
- (i) Legal and administrative Framework
- (ii) Livelihoods and Employment Status
- (iii) Education
- (iv) Health
- (v) Land Alienation, Displacement and Enforced Migration
- (vi) Legal and Constitutional Issues
- (vii) Deliver of Public Goods and Services

Containing a total of 111 number of recommendations.